

26.5.03 Hon. Mr. Justice R.R.K. Praveer, VC
Hon. Mr. S.K. Agarwal, A.M.

This application u/s 17 of A.T. Act 1985 has been filed to punish respondents for wilful disobedience of the order dated 20.2.02 passed in OA 419/95. Against the aforesaid order respondents have filed writ petition No. 7341/03, in which interim order has been passed on 13.2.03 staying operation of the order of this Tribunal. In the circumstances at this stage no Contempt is made out. The Contempt application is rejected. Notices are discharged. No order as to Costs.


A.M.


VC

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